

IN THE INCOME TAX APPELLATE TRIBUNAL
Mumbai "J(SMC)" Bench, Mumbai.

Before Shri Narender Kumar Choudhry (JM)
& Shri Omkareshwar Chidara (AM)

I.T.A. No. 3275/Mum/2024 (A.Y. 2018-19)

Bharat Kumar Shop No. 170, 3 rd Floor, The Platinum Mall, Patthe Baburao Marg, Grant Road East, Mumbai-400 004. PAN : EUXPK3934C (Appellant)	Vs.	ITO Ward No. 20(1)(1), Mumbai & National e- Assessment Centre, Delhi (Respondent)
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CORRIGENDUM

Certain mistakes have crept in inadvertently while passing the order in the case of Bharat Kumar in ITA No. 3275/Mum/2024 heard on 22.8.2024 and pronounced on 29.8.2024, which are rectified as under :-

- a) At paragraph 6 it was mentioned that the issue is remitted to the file of the Ld. CIT(A) should be read as **the issue is remitted to the file of the Ld. AO.**
- b) As per revised form No. 36, updated addresses of the appellant and the AO are corrected above in the cause title of this corrigendum.

Sd/-
(Narender Kumar Choudhry)
Judicial Member

Sd/-
(Omkareshwar Chidara)
Accountant Member

Mumbai : 19.09.2024

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. The CIT(A)
4. CIT
5. DR, ITAT, Mumbai.
6. Guard File.

//True Copy//

PS

BY ORDER,

(Assistant Registrar)
ITAT, Mumbai